

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

I.A. No. 185 Of 2020

IN

Company Appeal (AT) No. 346 of 2018

IN THE MATTER OF:

Union of India

...Appellant

Versus

**Infrastructure Leasing and Financial
Services Ltd. & Ors.**

...Respondents

Present: -

For Appellant: Mr. Abhijeet Sinha, Mr. Arijit Mazumdar and Ms. Akanksha Kaushik, Advocates.

For Respondent: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Raunak Dhillon, Mr. Karan Khanna, Mr. Aditya Marwah and Ms. Isha Malik, Advocates for R-1.

Ms. Nastassia Khurana, Advocate for TLG India Pvt. Ltd. Sapient Consulting Pvt. Ltd.

O R D E R
(Virtual Mode)

30.04.2021 I.A. No. 185 of 2020 in Company Appeal (AT) No. 346 of 2018 on 10.01.2021 filed by 'Srei Infrastructure Finance Ltd.'.

List this Appeal again 'For Directions' on **27th May, 2021** before Bench presiding by Hon'ble Acting Chairperson.

Liberty is granted to 'Srei Infrastructure Finance Ltd.' and Appellant to file Hard Copy of the additional documents in support of their submissions within two weeks.

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

R.N./B.M/